Annexure-2

Name of the corporate debtor: Blue Life Infra Private Limited (Formerly Known as Sam Pacific Engineers Private Limited); Date of commencement of CIRP: 25.01.2023; List of creditors as on: 13.02.2023

In accordance with Section 25(2) (e), IBC ,2016

List of unsecured financial creditors belonging to any class of creditors (Homebuyers)

	SI. No.	
	Z ₂	
,	me of c	
	Sl. No. Name of creditor	
	1	T
r	e of rec	
-	Date of receipt Amount claimed	Details of claim received
	mount	of claim
1	claime	receiv
		ed
	Amount of Claim Acce	
	Amount of Claim Accepted (₹)	1
	Amount of claim not admitted (₹)	
	nount of claim r admitted (₹)	
	n not	
	Intera Regu for Vo	
	terest @ 8% as page 16(A)() Regulation 16(A)() for calculation of Voting Share (₹)	
	Interest @ 8% as per Regulation 16(A)(7) for calculation of Voting Share (₹)	
		+1
	otal Cla Sh	Deta
	Claim for \ Share (₹)	ils of c
	Total Claim for Voting Share (₹)	Details of claim admitted
		mitted
	Nature of claim	
	Amount covered by guarantee	
-	ed v	
	Whether related party?	
	% of voting share in CoC	
	share	
	Amount of any mutual A dues, that of contingent contingent off	
	Amount of any mutual dues, that may be set-	
	unt of nutual that we set-	-1
	į.	
.	ount of claim verification	
	im und ion	
		(Amoun
'	Remark s, if any	ıt in ₹)

